

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:6210  
ANSWERED ON:05.05.2000  
DELAY IN CENSOR OF FILM IN TRIVANDRUM  
V.S. SIVAKUMAR

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government are aware that there is delay in getting regional films censored in Trivandrum;
- (b) if so, whether the Government propose to nominate more members to the regional Censor Board to avoid delay in getting films censored in Trivandrum; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT

(SHRI ARUN JAITLEY)

(a): The regional office of the Central Board of Film Certification at Trivandrum normally certifies films within seven days from the date of receipt of applications which are complete in all respects. Delays in issue of certificate, if any, arise due to non-compliance of procedural formalities like submission of censor cuts and master video copy of the film by the applicant.

(b) & (c): Do not arise.